

Annexure 3

Name of the corporate debtor: GEMUS ENGINEERING LIMITED Date of commencement of CIRP: 30-4-2024; List of creditors as on: 21-5-2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Amount of claim admitted	Nature of claim	Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed			Amount covered by security interest	Amount covered by guarantee	Whether related						% voting share in CoC
1	Punjab National Bank	14/05/24	15,04,68,389.25	15,04,68,389.25	Financial	1) 1st charge by the way of hypothecation on all current assets, including stocks, BD and other current assets stored and to be stored, both present and future with other working capital. 2) 2nd charge on the fixed assets of the company present and future on pari passu basis with other working capital lenders of the company including EM of factory land and building 3) EM of Land and all constructions, structures, sheds, services, fitting, amenities, therein at District Howrah Police Station & A.D.S.R office Uluberia Mouza-Manickpur, JL no. 21 R.S. Dag No. 238, Dag No. 239, Khatain No. 109 measuring 9.25 cottah in the name of M/s Gemus Engineering	0	No	100.000%	0	0	0	0	Value of security interest yet to be ascertained,
			15,04,68,389.25	15,04,68,389.25								0	0	